

श्री दिग्विजय सिंह (मध्य प्रदेश) : सर, किसानों की मृत्यु पर भी श्रद्धांजलि होनी चाहिए।
...(व्यवधान)...

MR. CHAIRMAN: Members are, therefore, requested to raise their hands, introduce themselves and also announce the place i.e. Gallery Number/ Lok Sabha Chamber clearly from where they are speaking before taking part in a discussion so that they can be identified easily. ...*(Interruptions)*... Please; please. ...*(Interruptions)*... For the sake of reaching out to people through proper voice, Members are permitted to speak while sitting. This is not done normally but this is an arrangement made since the last Session.

I may also inform the Members that the Economic Survey 2020-2021 which will be laid today on the Table of the House would be made available to Members on Members' Login Portal soon after its laying. ...*(Interruptions)*... Silence, please. ...*(Interruptions)*... You have brought it to my notice...*(Interruptions)*... Silence, please. ...*(Interruptions)*... Silence, please. ...*(Interruptions)*... You have brought it to my notice, I will take note of it. ...*(Interruptions)*... Digvijaya Singhji, please. ...*(Interruptions)*... I will definitely keep it in mind. What else can be done? यह Business में include नहीं किया गया है। Now, Papers to be Laid on the Table.

PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Two hundred and Fifty-second Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-second Session of the Rajya Sabha and assented to by the President:-

- (i) The Aircraft (Amendment) Bill, 2020
- (ii) The National Commission for Indian System of Medicine Bill, 2020
- (iii) The National Commission for Homeopathy Bill, 2020
- (iv) The Institute of Teaching and Research in Ayurveda Bill, 2020
- (v) The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020.
- (vi) The Salaries and Allowances of Ministers (Amendment) Bill, 2020

- (vii) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020
- (viii) The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020
- (ix) The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020
- (x) The Essential Commodities (Amendment) Bill, 2020
- (xi) The Jammu and Kashmir Official Languages Bill, 2020
- (xii) The Homoeopathy Central Council (Amendment) Bill, 2020
- (xiii) The Indian Medicine Central Council (Amendment) Bill, 2020
- (xiv) The Appropriation (No.3) Bill, 2020
- (xv) The Appropriation (No.4) Bill, 2020
- (xvi) The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020
- (xvii) The Companies (Amendment) Bill, 2020
- (xviii) The Bilateral Netting of Qualified Financial Contracts Bill, 2020
- (xix) The Rashtriya Raksha University Bill, 2020
- (xx) The National Forensic Sciences University Bill, 2020
- (xxi) The Foreign Contribution (Regulation) Amendment Bill, 2020
- (xxii) The Epidemic Diseases (Amendment) Bill, 2020
- (xxiii) The Industrial Relations Code, 2020
- (xxiv) The Code on Social Security, 2020
- (xxv) The Occupational Safety, Health and Working Conditions Code, 2020
- (xxvi) The Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, 2020
- (xxvii) The Banking Regulation (Amendment) Bill, 2020

[Placed in Library. For (i) to (xxvii) See No. L.T. 3713/17/2021]

The Economic Survey, 2020-21

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2020-21 (Volumes I & II).

[Placed in Library. See No. L.T. 2906/17/2021]

Ordinances promulgated by the President

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.